

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA**

CORRIGENDUM

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TO

ADJUDICATION ORDER Ref. No. Order/SM/BK/2025-26/31966

1. Whereas, an Adjudication Order no. Order/SM/BK/2025-26/31966 dated January 14, 2026 (hereinafter referred to as 'Order') has been passed in the matter of Yash Chemex Limited.
2. The PAN of the Noticee captured in the said Order at page 1, has been inadvertently mentioned as "AAACYU2734L" instead of "AAACY2734L".
3. Accordingly, the PAN in the said Order appearing at page 1, shall be read as "AAACY2734L".
4. The order bearing Ref. No. Order/SM/BK/2025-26/31966 shall always be read with this 'Corrigendum' and other contents of the Order shall remain unchanged.
5. A copy of this Corrigendum shall be served upon the Noticee, and also to the Securities and Exchange Board of India.

DATE: January 16, 2026
PLACE: MUMBAI

SUDEEP MISHRA
ADJUDICATING OFFICER